

1	2	3	4	5
18.	Orissa	40.40	68.04	56.66
19.	Punjab	22.90	53.31	—
20.	Rajasthan	33.33	31.31	12.63
21.	Sikkim	7.76	—	—
22.	Tamil Nadu	25.87	43.44	44.99
23.	Tripura	11.66	10.10	—
24.	Uttar Pradesh	58.76	75.01	95.80
25.	West Bengal	11.42	10.26	30.30
26.	A & N Islands	—	—	—
27.	Chandigarh	—	—	—
28.	D & N Haveli	—	—	—
29.	Delhi	0.77	—	—
30.	Daman & Diu	—	—	—
31.	Lakshadweep	1.59	—	3.04
32.	Pondicherry	0.76	7.60	6.41
Grand Total		510.44	631.25	506.26

**Slag Based Cement Plants**

1219. PROF. MADHU DANDAVATE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether slag based cement plant of Bhilai Steel Limited is earning significant profits from the first year of production ;

(b) if so, whether similar units in Rourkela and Bokaro Steel Plants are also earning profits ; and

(c) if not, the reasons therefor as well as steps taken to improve their working ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). No steel plant under SAIL has set up any slag cement plant.

(c) Does not arise.

**Coverage of Crop Insurance Scheme**

1220. SHRI VIJAY N. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Crop Insurance Scheme introduced in 1985 does not cover individual farmers but the crop failure in an entire area ; and

(b) if so, the manner in which the benefits of Crop Insurance Scheme can reach the individual farmer in case his crop fails due to unforeseen circumstances ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). The Comprehensive

Crop Insurance Scheme introduced in Kharif 1985 is based on area approach. If the average yield for a given crop in the defined area in a season falls short of the threshold yield fixed for that area, then, each of the insured farmer of such area is eligible for payment of indemnity depending upon the shortfall in the yield and the sum insured. The scheme does not envisage payment of indemnity amount to the farmers based on the yields of individual farmers.

**Stoppage of Crop Insurance cover to  
Second Paddy Crops Kerala**

1221. SHRI INDRAJIT GUPTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided not to give crop insurance cover the second paddy crops (Kharif Crops) in Kerala;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Kerala Government has requested the Centre to revoke this decision; and

(d) if so, the details and Government's reaction thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, Sir.

(b) to (d). Do not arise.

**Setting up of Meat and Skin Processing  
Unit**

1222. DR. KRUPASINDHU BHOI : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether there is any proposal to set up a meat and skin processing unit in the country ;

(b) whether the Soviet Union has shown interest in providing financial aid for that purpose ; and,

(c) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER) :

(a) to (c). The Soviet Union has expressed interest in the establishment of modern abattoirs in India for processing of meat for export. The Soviet side has signed protocols of understand with M/s. Phoenix and M/s. Sawant Food Products for studying the possibility of joint ventures in India in modern abattoirs. The Soviet Union has also shown interest in establishing joint ventures on fur animal production and skin processing unit on commercial basis. The proposal is still under examination with the Government of India and AGROPROM USSR in all its aspects including financial aspects.

**Amendment of Indian Forest Act, 1927**

1223. SHRI SHANTARAM NAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government propose to amend the Indian Forest Act, 1927; and

(b) the essential features of the proposed amendment and when the bill is likely to be introduced ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) The details of the proposed amendments have not yet been finalised. It is not possible at this stage to state as to when the bill is likely to be introduced.

**Proposal to Increase Subsidy to  
Private Shipyards**

1224. SHRI YASHWANTRAO GADAKH PATIL : Will be Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government propose to increase the subsidy allowed to private shipyards; and

(b) if so, the details thereof and the objective in view ?